

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.26

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Order under Section 230-232**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on ..31/05/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Petitioner : Ms. Anushree Soni, Adv. For Mr. Pavan S Godiawala, Adv.  
For the RD : Mr. Liladhar Sharma, Assistant Director

**ORDER**

Learned Counsel for the Petitioner appears. She submitted that the matter relating to Transferor Company is pending before the NCLT, Mumbai Bench, hence, matter stands adjourned to 06.07.2022

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

Sweta